

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 3**  
**CA-183/ND/2021**  
**CP-38/ND/2021**

**IN THE MATTER OF:**

Satish Kumar Sethi ... Applicant/Petitioner

Vs

Swan Estates Pvt. Ltd. ... Respondent

**Order under Section 241-242**

**Order delivered on 15.04.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Srishti Kapoor, Advocate  
For the Respondent :

**ORDER**

**CA-183/ND/2021:**

This is an application filed by the Respondents for dismissal of the petition stating that it is not maintainable. None for the applicants/respondents.

List it with the main petition on **11.06.2021**.

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**